

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 427/TT/2014

Subject : Determination of fees and charges of sub-load dispatch centre at Modipuram under UPPCL for the period 2014-19

Date of hearing : 26.2.2016

Coram : Shri A.K.Singhal, Member
Shri A.S. Bakshi, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Uttar Pradesh Power Corporatin Limited

Parties present : Shri S.S. Raju, PGCIL
Shri Jasbir Singh, PGCIL
Ms. Sangeeta Edwards, PGCIL
Shri M.M Mondal, PGCIL
Ms.Trepti, PGCIL

Record of Proceedings

The representative of the petitioner submitted that the instant petition is filed for determination of fees and charges of sub-load dispatch centre at Modipuram under UPPCL for the 2014-19 tariff period.

2 The Commission directed the petitioner to submit the calculation of fee and charges claimed in the petition for the period 2014-19 on affidavit with a copy to the respondents by 10.3.2016.

3. The Commission further directed the petitioner to file the above said information within the specified time. In case, the information is not filed within the said date, the matter shall be decided based on available records.

4. Subject to the above, order in the petition was reserved.

By Order of the Commission

Sd/-
(T. Rout)
Chief (Legal)

